

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No.61/5628/2021**

This the 26<sup>th</sup> day of July, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Som Raj S/o Mulkh Raj R/o Sasal Kote Tehsil and District Rajouri Age 38 years & 30 ors. ....**Applicants**

(Advocate:- Mr. Ashok Sharma - Not Present)

**Versus**

1. State of J&K through its Chef Secretary J&K Government, Civil Sectt. Jammu/Srinagar & Ors. ....**Respondents**

(Advocate: Mr. Sudesh Magotra, DAG)

**O R D E R  
I O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

Despite sending the link to the learned counsel for the applicants for joining the video conference, they have not joined the conference today.

2. On the previous date i.e. 13.05.2021 nobody had joined the video conference on behalf of the applicants and today also none appears for the applicants. It seems that the applicants have lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicants.

**(ANAND MATHUR)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

Sushil